

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 15.03.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 15.03.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 138/2016 (T _{NHRC}) (Case No.559/19/11/14) WITH	Stench Grips Mansas Sacred Ghaggar River	For consideration of Report	01.04.2019
2.	Original Application No. 139/2016 (T _{NHRC}) (Case No.600/19/11/14)	Yogender Kumar	For consideration of Report	01.04.2019
3.	Original Application No. 125/2018 (M.A. No.334/2018, M.A. No.793/2018 & I.A. No.209/2019) (Earlier O. A. No. 163/2017 (WZ))	Arvind Pundalik Mhatre Vs. MoEF & CC & Ors.	For Consideration of Report Mr. Saurabh Kulkarni, Adv.	09.04.2019
4.	Appeal No. 54/2016 (M.A. No. 1116/2016, M.A. No. 1175/2016 & M.A. No. 137/2018) WITH	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mrs. Enatoli Sema, Adv.	13.05.2019
5.	Original Application No. 392/2016 (Earlier Application No. 83/2015 (SZ)) (M.A. No. 1461/2018)	Mr. H. A. Kishore Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. Lalit Mohini Bhatt, Adv. for R-4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv.	13.05.2019
6.	Execution Application No. 05/2017 (M.A. No. 540/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Advs. Mr. Pankaj Mishra, Adv Mr. Pankaj Kumar Singh, Adv.	17.05.2019

COURT MASTER